(b) and (c) Maintenance of Jawahar Navodaya Vidyalayas (JNVs) located in permanent sites is generally satisfactory.

In cases where the temporary accommodation offered by the State Government requires maintenance/renovation the Samiti takes steps to render such accommodation functional.

(d) No, Sir.

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- (e) Does not arise.
- (f) and (g) The Samiti propose to sanction schools in all the districts to be covered under he scheme, subject to availability of suitable proposals as per norms of the Samiti, including 30 acres of permanent land free of cost and suitable temporary accommodation and other infrastructural facilities.

## STATEMENT Jawahar Navodaya Vidyalayas Sanctioned— State-wise as on 31.03.1996

Name of State/UT	JNVs Sanctioned	
1	2	
ANDHRA PRADESH	22	
ARUNACHAL PRADESH	07 <sup>*</sup>	
BIHAR	40	
GUJARAT	12	
HARYANA	14	
HIMACHAL PRADESH	10	
KERALA	12	
MAHARASHTRA	28	
PUNJAB	11	
RAJASTHAN	27	
SIKKIM	02	
NAGALAND	04	
UTTAR PRADESH	46	
DELHI	02	
ASSAM	15	
ORISSA	14	
GOA	02	
JAMMU & KASHMIR	14	
KARNATAKA	20	
MANIPUR	08	
MIZORAM	03	
ANDAMAN & NICOBAR	02	
DADRA & NAGAR HAVELI	01	

1	2	
DAMAN & DIU	02	
LAKSHADWEEP	01	
PONDICHERRY	04	
MADHYA PRADESH	45	
CHANDIGARH	01	
MEGHALAYA	06	
TRIPURA	03	
TOTAL	378	

[English]

## Adult Education Projects in U.P.

4733. SHRI AMAR PAL SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of Adult Education Projects in Uttar Pradesh at present; and
- (b) the Central assistance provided to such projects during each of the last two years?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) In Uttar Pradesh 65 Total Literacy Campaign Projects and 8 Post Literacy Projects are under implementation at present.

(b) Rs. 2,344 lakhs and Rs. 1,504 lakhs were released during 1994-95 and 1995-96 financial year respectively.

## Recognition to Associations of KVS

4734. SHRI RADHA MOHAN SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of employee's associations of Kendriya Vidyalaya Sangathan that had been accorded ad-hoc recognition in April-May 1995 as per provisions of CCS (Recognition of Service Association) Rules, 1993 adopted by KVS;
- (b) the details of conditions subject to which these associations had been accorded ad-hoc recognition;
- (c) whether some more associations are also being considered for recognition;
  - (d) if so, the details thereof;
- (e) whether recognition has since been accorded to those association, which have fulfilled the conditions; and